

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 32922/2018

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Petitioner(s)

VERSUS

DEEN MOHAMMAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.174767/2018-EXEMPTION FROM FILING O.T.)

Date : 04-10-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

Mr Shourya Bari, Adv.
Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

As per office report, ld. Counsel for the petitioner has to file affidavit of dasti service in respect of respondent no.1. However, ld. Counsel for the petitioner requested for fresh dasti notice for respondent no.1. Allowed.

Respondent nos. 2 to 4 are duly represented and counter affidavit has been filed.

List again on 6.1.2020.

ANIL LAXMAN PANSARE
Registrar